

Dated: 10/11/93.

(92)

Applicant is not present
Shri R. P. Darda for the respondents.
Since the applicant would have
an occasion to question the
validity of the inquiry after the
Disciplinary Authority passes
the final order, no interference
at this stage is called for.

The application is dismissed.
No order as to costs.

N.K.V.
(N.K. Verma)
MCA

U.S.D.
(M.S. Deshpande)
V/C.

A.

Order/Judgement despatched
to Appellant Respondent (s)
on 31/12/93

Re